

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir. The Cancer Medical Expenses Policy has been introduced by the New India Assurance Company Limited (a subsidiary of the General Insurance Corporation of India) and not by the Life Insurance Corporation of India.

(b) and (c) General Insurance industry has already introduced a Hospitalisation and Domiciliary Hospitalisation Benefit Policy with effect from 1st June, 1985. The policy covers various illnesses/diseases including Coronary Artery diseases/ Coronary Bypass Surgery, Open Heart Surgery, T.B. (including Pulmonary T.B.) etc. The overall benefits including additional benefits permissible under the above policy vary from Rs. 7,000/- for Category V to Rs. 37,800/- for Category I with corresponding total annual premium rates per person varying from Rs. 72/ to Rs. 378/.

[*Translation*]

Income tax survey of Gorakhpur and Basti districts

3633. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE be pleased to state :

(a) whether the Income tax department have conducted a detailed survey in Gorakhpur and Basti districts of Uttar Pradesh to unearth the black money;

(b) if so the details thereof and if not, whether Government propose to conduct such a survey there; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Survey is a constant process and survey operations are being taken in accordance with the long term Survey Action Plan. In the Districts of Gorakhpur and Basti fifty premises were surveyed recently.

[*English*]

Hard coke furnaces operating under CIL

3634. SHRI YOGESHWAR PRASAD

YOGESH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the total number of hard coke furnaces operating under the Coal India Limited.

(b) the number of hard-coke furnaces which were operating during the month of July, 1983;

(c) the number of hardcoke furnaces which were operating during the year 1984-85;

(d) whether it is a fact that most of the furnances have been closed down; and

(e) if so, the justification therefor ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (e) In July, 1983 about 2200 hard coke ovens were operating in Bharat Coking Coal Ltd., Central Coalfields Ltd. and Eastern Coalfields Ltd., which are subsidiaries of Coal India Ltd. After August 1983 about 1000 ovens were closed as enough raw coking coal was not available for supply to steel plants after washing and some of the ovens required renovation. At present about 1400 ovens are working.

Powerloom under new Textile Policy

3635. SHRI P. R. KUMAR-MANGALAM : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether under the new Textile Policy, any person can establish a powerloom ;

(b) if not, the eligible person who will be allowed to set up new powerlooms ;

(c) whether existing handloom weavers are permitted to in for powerloom weaving ;

(d) the condition and procedure therefor ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) to (e) There are not specific restrictions regarding eligibility of persons for setting up powerlooms under the new Textile Policy.

The requirements of compulsory registrations and locational guidelines will, however, apply to such powerlooms.

Ban on import of raw silk

3636. SHRI G.S. BASAVARAJU :

SHRI H.N. NANJE GOWDA :

Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government of Karnataka have requested the Union Government to put a ban on import of raw silk in the country ;

(b) whether under the advance licensing scheme, the import of raw silk is still continuing ;

(c) whether Government are aware that the silk industry in the country particularly in Karnataka has been adversely affected by import of raw silk; and

(d) if so, the action contemplated by the Union Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) and (b) Yes, Sir.

(c) Silk Industry in the country including Karnataka has not been adversely affected by import of raw silk.

(d) Does not arise.

Export of Coir Products

3637. SHRI. V.S. VIJAYARAGHAVAN: Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether adequate attention is not being paid to exploring new markets as well as exploiting fully the existing markets for coir products ;

(b) the details of the export of coir products year-wise during the past three years ;

(c) whether any special efforts are being made to boost export of coir products and find new markets ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) to (d) No, Sir. Adequate attention is being paid in this regard.

The various steps taken to step up exports of coir and coir products and to find new markets include sending trade delegations, conducting market studies and market research, releasing advertisements in foreign trade magazines, distribution of publicity material, participation in fairs in major markets, quality improvement and grant of cash compensatory support.

The exports of coir products viz., coir mats, mattings, rugs and carpets during the last three years have been as follows :—

(Provisional)

Year	Value (Rs. in crores)
1982-83	14 00
1983-84	13.50
1984-85	16.50

(Source : Coir Board)

[Translation]

Customer service in nationalised banks

3638 SHRI NARSINH MAKWANA :

SHRI V.S. VIJAYARAGHAVAN:

Will the Minister of FINANCE be pleased to state :

(a) whether Government have given some directions to nationalised banks to improve the customer service ; and

(b) if so, when and the details thereof?